GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4327 TO BE ANSWERED ON 11.08.2016

AGREEMENT BETWEEN NTPC AND GOVERNMENT OF JHARKHAND

4327. DR. ARUN KUMAR:

Will the Minister of POWER be pleased to state:

- (a) whether an agreement has been signed between NTPC and Government of Jharkhand for construction of an 8000 MW thermal power station at Patratu (Jharkhand), if so, the details thereof; and
- (b) if so, the salient features of the agreement including the cost sharing, funding, share of power to different States, allocation of captive coal mine, allocation of land covering the plant and coal mine area and commissioning schedule?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

- (a): NTPC Ltd., Government of Jharkhand, Jharkhand Bijli Vitran Nigam Limited (JBVNL), Jharkhand Urja Vikas Nigam Limited (JUVNL) and Jharkhand Urja Utpadan Nigam Limited (JUUNL) signed a Joint Venture Agreement on 29.07.2015 to form a Joint Venture Company between NTPC Limited and JBVNL with 74:26 equity participation respectively to takeover and operate the existing capacity of Patratu Thermal Power Station (PTPS) and its capacity expansion by 4000 MW in two phases (Phase-I: 3x800 MW; Phase-II: 2x800 MW).
- (b): Patratu Vidyut Utpadan Nigam Ltd. (PVUNL) has been incorporated on 15.10.2015 and has taken over PTPS. The capacity expansion of Patratu is proposed to be funded with debt: equity ratio of 75:25. The debt will be raised from the Bank/Financial Institutions and the required equity will be infused by the promoters.

Ministry of Power has allocated 100% power from the existing units of Patratu TPS and 85% power from the proposed expansion to the State of Jharkhand.

Ministry of Coal (MoC) has accorded in-principle approval for transfer of Banhardi coal block, allocated to JUUNL for Patratu TPS to PVUNL. The requisite land for the proposed expansion of Patratu TPS has been allocated by Government of Jharkhand to PVUNL.
